

## Annexure 7

Name of the corporate debtor: Renaissance Corporation Limited - In Liquidation		Date of commencement of liquidation: 18 October 2022 (order published/received on 21st November 2022)		List of stakeholders as on: 21st January, 2023							(Amount in Rs)			
Sr. No.	Name of creditor	Identification No.	Date of receipt	Details of claim received			Details of claim admitted				Amount of claim under verification	Remarks, if any		
				Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted			Amount of contingent claim	Amount of any mutual dues, that may be set off
1	Employees Provident Office	NA	15.12.2022	163,443	163,443	PF dues	NA	NA	-	0.01%	-	-	-	PF dues not forming part of Liquidation Estate and not treated as creditors u/s 53 of IBC, 2016